

(6)

F. No. 13-31/CESTAT/CPIO-ND/VPP/2018
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110 066

CPIO ID No. 13-31/2018

Subject: Information under Right to Information Act 2005.

Sir/Madam,

Please refer to your RTI application No. No. DOREV/R/2018/80471, dated 20.04.2018, received in this office on 24.05.2018 under RTI Act, 2005, the information received from **DR (Admin)** containing 01 pages is enclosed herewith for your reference please.

Therefore, you are requested to please acknowledge the receipt and deposit Rs. X (@ 2/- per page) to this Tribunal by cash or DD in favour of Accounts Officer, CESTAT, New Delhi.

Note:

1. RTI application's replies which are related to outer benches may be gathered from there by filing RTI applications there directly, for facilitation, CPIOs are nominated at all outer benches separately.

2. If aggrieved, you may file an appeal under section 19 of RTI Act within thirty days before Hon'ble First Appellate Authority, CESTAT New Delhi.

16
CPIO

CESTAT, New Delhi

Date: 31.05.2018

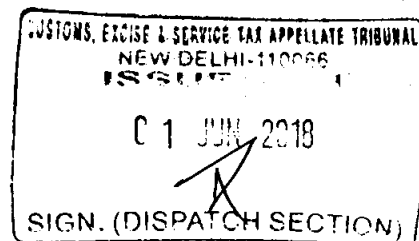
To,

1. Ms. Kamlesh Devi
124-Varra South, Karrahi Road,
Kanpur, U.P. 208027

Copy to:

2. Sh. R.K. Jha
U.S. & CPIO
Govt. Of India, Ministry of Finance
Dept. of Revenue, Competent Authority Cell
North Block, New Delhi-110001

o/c



F.No. 33/RTI/Misc./CESTAT-ND/Admn.2018- Vol III
Customs Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi – 66

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Dated : 30/5/2018
I.D. No. 13-31/2018

Administration Section

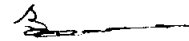
Sub : Information sought under Right to Information Act, 2005

Sir,

With reference to the RTI application No. DOREV/R/2018/80471 dt.20-4-2018 transferred by Ministry filed by Smt. Kamlesh Devi in CPIO I.D. No. 13-31/2018, the requisite point wise information is as under :

1. The person in question Shri Prabhu Dayal S/o Shri Mohan Lal was neither employed nor currently employed in this office.

Yours faithfully,



Deputy Registrar (Admn.)

To

CPIO/A.R., CESTAT, N. Delhi.

(4)

F. No. 13-31/ CESTAT/CPIO-ND/VPP/2018
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110 066

CPIO ID No. 13-31/2018

Subject: Information sought under RTI Act, 2005.

Sir/Madam,

Please refer to RTI application of Shri/Smt. Kamlesh Devi (No. DOREV/R/2018/80471 dated 20.04.2018) received in this office on 24.05.2018 by transfer from U.S. & CPIO CA Cell, under RTI Act 2005 (copy enclosed) wherein certain information are sought as mentioned therein is related to your section.

Therefore, in terms of the provisions of Section 5(4) read with Section 5(5) of RTI Act 2005 the RTI application CPIO ID No. **13-31/2018** is forwarded herewith to you as **CPIO** under section 5(4), with request to provide the correct and para wise information/inspection on or before 12.06.2018 directly to the applicant as permissible under the RTI Act & DOP & T. O.Ms within the stipulated time, failing which, as CPIO under section 5(4), you will be responsible for delay/denial and penalty if any, under section 20 of RTI Act. Further requested to follow OM No.12/31/2013-IR dated; 12.02.2013 circulated on 23.05.2013 and O.M. No. 1/18/2011-IR dated 16.09.2011.

Note:-

- 1. If the information is not available with your section or you, if possible, please reply from where it may be retrieved, without delay within 05 days.**
- 2. RTI application's replies which are related to outer benches may be gathered form there by filing RTI applications there directly, for facilitation, CPIOs are nominated at all outer benches separately.**
- 3. To provide the requisite information, if available and permissible, directly to the applicant, subject to the provisions of the Act and the rules made thereunder, under intimation to the undersigned.**

Encl: As above.



CPIO

CESTAT New Delhi

Date: 28.05.2018

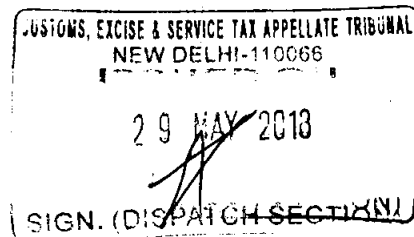
For Compliance to:

1. DR (Admin.)

Copy to: (For Information)

1. Ms. Kamlesh Devi
124-Varra South, Karrahi Road,
Kanpur, U.P. 208027

2. Sh. R.K. Jha
U.S. & CPIO
Govt. Of India, Ministry of Finance
Dept. of Revenue, Competent Authority Cell
North Block, New Delhi.



o/c
miw
28/5

फॉ. सं./F.No.R-20011/78/2018-CA Cell
 भारत सरकार/Government of India
 वित्त मंत्रालय/Ministry of Finance
 राजस्व विभाग/Department of Revenue
 सक्षम प्राधिकारी सेल/Competent Authority Cell

North Block, New Delhi

Dated 14 May, 2018

ID - 13-31/2018 (CESTAT)

16th

To

1. The CPIO, Competent Authority, Delhi.
2. The CPIO, Competent Authority, Mumbai.
3. The CPIO, Competent Authority, Chennai.
4. The CPIO, Competent Authority, Kolkata.
5. The CPIO, Appellate Tribunal, New Delhi.
6. The CPIO, ITSC, New Delhi
7. The CPIO, C&CESC, New Delhi
8. The CPIO, AAR, New Delhi
9. The CPIO, CESTAT, New Delhi

Subject:- Transfer of an online RTI Application (reg no. DOREV/R/2018/80471/3) dated 20.04.2018 of Ms. Kamlesh Devi, Uttar Pradesh under the RTI Act, 2005- reg

Sir,

Please find enclosed an RTI application dated 20.04.2018 received from Ms. Kamlesh Devi.

2. Since the subject matter in the RTI application dated 20.04.2018 pertains to your office, the RTI application is transferred under section 6(3) of the RTI Act, 2005. You are requested to send the reply directly to the applicant and a copy of the same may also be endorsed to this cell for information.

Encl: As above

Yours faithfully,

R.K. Jha
 (R. K. Jha)

Under Secretary & CPIO (CA Cell)
 Tel.No.23095369

Copy for information to:-

- (i) Ms. Kamlesh Devi, 124-Barra South, Karrahi Road, Kanpur, Uttar Pradesh - 208027
- (ii) Smt. Shashi Arora, Section Officer, RTI Cell, Department of Revenue, Room no.- B-31, North Block, New Delhi

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RTI REQUEST DETAILS (आरटीआई अनुरोध विवरण)

Registration Number (पंजीकरण संख्या):	DOREV/R/2018/80471/3	Date of Receipt (प्राप्ति की तारीख):	20/04/2018
Transferred From (से स्थानांतरित):	Department of Revenue on 24/04/2018 With Reference Number : DOREV/R/2018/80471		
Remarks(टिप्पणी):	आवेदन सूचना का अधिकार अधिनियम 2005 की धारा 6(3) के अन्तर्गत आवश्यक कार्यवाही के लिए हस्तांतरित की जाती है।		
Type of Receipt (रसीद का प्रकार):	Electronically Transferred from Other Public Authority	Language of Request (अनुरोध की भाषा):	English
Name (नाम):	Kamlesh Devi	Gender (लिंग):	Female
Address (पता):	124-Barra South, Karrahi Road, Kanpur, Pin:208027		
State (राज्य):	Uttar Pradesh	Country (देश):	India
Phone Number (फोन नंबर):	+91-7236891354	Mobile Number (मोबाईल नंबर):	+91-7236891354
Email-ID (ईमेल-आईडी):	kdk.01967@gmail.com		
Status (स्थिति)(Rural/Urban):	Urban	Education Status:	
Requester Letter Number(निवेदक पत्र संख्या):	Details not provided	Letter Date:	Details not provided
Is Requester Below Poverty Line ? (क्या आवेदक गरीबी रेखा से नीचे का है?):	No	Citizenship Status (नागरिकता)	Indian
Amount Paid (राशि का भुगतान):	0 (Received by Department of Expenditure) (original recipient)	Mode of Payment (भुगतान का प्रकार)	Payment Gateway
Request Pertains to (अनुरोध निम्नलिखित संबंधित है):	S.Bhomick US(AD.IC)		
Information Sought (जानकारी मांगी):	Dear Sir or Madam, Please provide me the information if below person was the employee at your department or currently working at your department within any location in India. If YES, then please provide		

26/4
So (AD.IC)

26/4

Ms. Humayun Sh. Nung / Sh. Kishan

①

his previous or current office address and designation, whichever is applicable.

Sri Prabhu Dayal s/o Sri Mohan Lal: hometown Mahoba, UP:
address Mahalaxmi Property Dealers, Alha Chowk, Mahoba, UP.

If this information is not in your department then kindly forward it to the concerned department under section 6(3) of RTI act for necessary action.

If this information is denied intentionally or delayed without justification, then please put the penalty of Rs. 250 per day on the concerned officer as per section 20 of RTI act.

Thank You.

Dear Sir or Madam,

Please provide me the information if below person was the employee at your department or currently working at your department within any location in India. If YES, then please provide his previous or current office address and designation, whichever is applicable.

**Original RTI Text (मूल
आरटीआई पाठ):**

Sri Prabhu Dayal s/o Sri Mohan Lal: hometown Mahoba, UP:
address Mahalaxmi Property Dealers, Alha Chowk, Mahoba, UP.

If this information is not in your department then kindly forward it to the concerned department under section 6(3) of RTI act for necessary action.

If this information is denied intentionally or delayed without justification, then please put the penalty of Rs. 250 per day on the concerned officer as per section 20 of RTI act.

Thank You.

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